

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 10701/2024

(Arising out of impugned final judgment and order dated 22-03-2024 in CRLA No. 770/1997 passed by the High Court Of Judicature At Allahabad)

SAWAN CHOUDHARY

Petitioner(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

Date : 23-09-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SUDHANSHU DHULIA

HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH

For Petitioner(s) Mr. Sudhir Naagar, AOR
Mr. Arun Kumar Nagar, Adv.
Mr. Piyush Aggarwal, Adv.
Mr. Roop Chaudhary, Adv.
Ms. Savita, Adv.
Mr. Hemraj Tewatia, Adv.

For Respondent(s) Mr. Rajat Mittal, AOR
Mr. Amar Gahlot, Adv.
Mr. Pranav Dabas, Adv.
Mr. Manmohan Bhola, Adv.
Mr. Suprateek Neogi, Adv.
Mr. Priyanshu, Adv.

Mr. Vishwa Pal Singh, AOR
Ms. Awani Singh, Adv.
Mr. Mukesh Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

Summon the records of the Courts below.

List on 19.03.2025.

(NIRMALA NEGI)
COURT MASTER (SH)

(RENU BALA GAMBHIR)
COURT MASTER (NSH)